

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 30th April, 2019
Time : 10:30 AM

| S.No | Case No | Parties | Counsel for parties | Remarks |
|-----------------------------------|---|---|--|---------|
| FOR ADMISSION | | | | |
| 1. | Original Application No. 36/2018(CZ) | Mitesh Sharma Vs Bhopal Municipal Corporation | Mr. Varun Sharma, Adv. | |
| 2. | Appeal No. 08/2018(CZ) | Amit Singh Vs Collector, District-Panna&Anr. | Mr. K.P.Shrivastava, Adv. | |
| AFTER NOTICE | | | | |
| 3. | Original Application No. 04/2018(CZ) | Rajesh Rangari Vs. Union of India & Ors | Mr. Prashant Sthapak, Adv. | |
| 4. | Appeal No. 33/2017(CZ) (M.A.No.478/17) (M.A.No.89/18) (M.A.No.92/18) (M.A.No.93/18) | Rajdeep Biotech Vs CPCB & 3 Ors. | Mr. Shrey Raj Saxena, adv. Mr. Yadvendra Yadav, Adv. | |
| FOR COMPLETION OF PLEADING | | | | |
| 5. | Original Application No. 87/2017(CZ) (M.A.No.05/18) (M.A.No.26/18) | Sanjay Namdeo Vs Union of India & Ors. | Mr. Rajendra Kumar Gupta, Adv. for Applicant Mr. Narendra Pal Singh, Adv. Mr. Amrit Urprah, Adv. Mr. S.R.Garg, Adv. Mr. Vivek Choudhary, Adv. Mr. PramodChoudhary, Adv. Mr. Vivek Jain, Adv. Ms. Seema Jain, Adv. Ms. Rekha Jain, Adv. Mr. Neel Choudhary, Adv. | |

Note : **No Hon'ble Members is posted in this Bench. The Cases listed on 30-04-2019 shall be adjourned to 30-05-2019.**

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in